

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.137/2006

Friday this the 21st day of July, 2006.

CORAM:

**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. N.RAMA KRISHNAN, ADMINISTRATIVE MEMBER**

(By Advocate Shri Shafik M.A.)

Vs.

1. Director,
Naval Physical & Oceanographi Laboratory,
Thrikkakkara P.O., Kochi – 682 012
2. K.Abraham Mathews, Sc-E,
Election Officer, NPOL,
Kochi – 682 021.
3. Assistant Labour Commissioner (Central),
Kendriya Shram Sadan,
Oorumugal, Kakkanad, Kochi-682 030.
4. NPOL Civilian Employees Union,
represented by its General Secretary,
NPOL, Kochi – 682 021.
5. NPOL (R&D) Employees Union,
represented by its General Secretary,
NPOL, Kochi – 682 021. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 21.7.06 the Tribunal on the same day delivered the following:

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ORDER

HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER

When the matter came up before the Bench, learned counsel for the applicant seeks permission to withdraw the O.A.

2. Permission granted. O.A. is dismissed as withdrawn.

Dated the 21 st July 2006.



N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER
TV



K.B.S.RAJAN
JUDICIAL MEMBER